

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant (s) *S.P. Arya*

Respondent (s) *CCoS and others*

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry

Orders of the Tribunal

28.12.96

OA 208/96

*Sh. J.K. Kaurshik, counsel for the applicant.
Sh. Vineet Mathur, counsel for the respondents.*

The learned counsel for the applicant has produced a copy of an order dated 11.7.96, according to which the respondents have considered the request of the applicant for transfer to Faridkot.

The grievance of the applicant has since been redressed. The OA is, therefore, dismissed as having become infructuous.

[Signature]
(एस. पी. बिश्वास)
(S. P. BISWAS)
प्रशासनिक सदस्य
Adm. Member

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